# F. No. /2-25 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated. 10/04/17
ID No. 12-25/17

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10367//7 Dt. 14/03//7 and our ID No. 1225//2 the information received from 12(Pxcirc) containing is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. \_/76/-\_\_\_(@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(v.P. Pandey)
Central Public Information Officer

COSTORS, EXCISE & SERVICE TAR AMPSILLATE IRPOOR

STON. (DISPATCH SECTION)

### **Customs Excise and service Tax Appellate Tribunal** West Block No. 2 R.K. Puram, New Delhi-110066

#### **Excise Division Bench**

Subject: Reply of RTI No. P/195/10367/17, ID No.12-25/2017 dated 14.03.2017

Information sought by information seeker given as below for said RTI.

The copies of the Hon'ble High Court orders and Supreme Point-(A) Court orders for the period 01/01/2017 to 10.03.2017 is enclosed.

Point- (b) The copies of the Register, records for the period 02/02/2017 to 10/03/2017 is enclosed.

Point-(c) Register copy may be seen please.

**TOTAL PAGES:88** 

DATE-

COPY To

Assistant Registrar **Excise Division Bench** 

C.P.I.O.

F. No. /2-25 / CESTAT/CPIO-ND/VPP/2017 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

> Dated. <u>7/04/17</u> ID No. 12-25/2819

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10367/17 Dt. 14/03/12 and our ID No. 12~08/19 the information received from DR (Cesstans & containing is enclosed herewith for your reference please.

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. \_6/2/- \_(@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

(V.P. Randey) ) 4 (7) Central Public Information Officer



# CUSTOMS, SERVICE TAX & ANTIDUMPING BRANCH

I.D.No.12-25/2017 Dated: 05/04/2017

Subject :- R.T.I. application No..P-195/10367/2017 dated14/03/2017 filed by Sh.R. K.Jain (CPIO ID NO. 12-25/2017 dated 15/03/2017).

The parawise information relating to subject RTI applications is as under.

- 4(A) In this regard please fine enclosed herewith copies of orders,
  Judgements. Degrees and notices received from Hon'ble High Court and
  Supreme Court (consisting of 305 pages) from 01/01/2016 to 31/03/2017
  are enclosed.
- 4(B) Copy of Diary Register of Supreme Court and High court order consisting of 3 pages(pages Sr.No.1-3) for the period from 01/01/2017 to 31/03/2017 enclosed.

4(C) Compliance of Hon'ble Supreme Court/High Court orders is consisting of one page.

CPIO is requested to transmit the same to the applicant.

Encl.:- 306 Pages.

Head Clerk

To

CPIO,CESTAT, Delhi

8/3/X

Deputy Registar Customs Branch

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## F. No. 12-25/ CESTAT/CPIO-ND/VPP/2016 Customs Excise and Service Tax Appellate Tribunal West Block No 2, R.K. Puram, New Delhi-110 066

Dated: 03.04.2017

ID No. 12-25/2017

To,

Sh. R.K. Jain 1512-B, Bhishm Pitamah Marg, Wazir Nagar, New Delhi-110003

Subject: Information under Right to Information Act 2005.

Sir,

Please refer to your RTI application No. 10367/2017 Dt. 14.03.2017 and our ID No. 12-25/2017 the information received from **SM Branch** containing 55 pages is enclosed herewith for your reference please.

( $55 \times 2 = R \times 1/0$ )

You are, Therefore, requested to please acknowledge the receipt and deposit Rs. 50-(@ 2/-\* per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:- RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.

NOTE!..\* Please deposit Rs 60/-, as Rs. 50/- is to be adjusted against the CIC order No. CIC/SB/C/2016/000011 dated. 23.02.2017 in CPIO ID No. 10-68/2015.

Hence, the aforementioned CIC order is complied.

(V.P. Pandey) Central Public Information Officer

Copy to:

Sh. K.L. Das
Designated officer, IC (BJ)
Central Information Commission,
August Kranti Bhawan, Bhikaji Cama Place,
New Delhi- 110066- For information

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL NEW DELHI-110066

- 6 APR 2017

SIGN. (DISPATCH SECTION)



#### F.NO.32(33) MISC/RTI-SM/2017 CUSTOMS, EXCISE & SERVCICE TAX APPELLATE TRIBUNAL, West Block No.2. R.K.Puram, New Delhi. SM APPEAL BRANCH.

#### NOTE

Subject: Information sought under RTI Act 2005- RTI
No. P-195/10367/17 dated 14/03/2017
and reminder dated 27/03/2017 filed by Sh.
R.K. Jain. -reg.

Ref : CPIO ID NO.12-25/2017 dated 17/03/2017

Please refer to note dated 17/03/2017 of CPIO issued under I.D. No.12-25/17 on the captioned subject. In this context, it may please be noted that similar information sought by the applicant were furnished to him till 25/01/2017 vide reply to RTI ID No. 10294/17 dated 10/01/2017 (CPIO ID-12-2/17). The information pertains to period from 27/01/2017 to 27/03/2017 is as under:-

4-(A-B). Photo copies of the correspondences with enclosures, orders, directions, judgments, degrees, and notices received from the Hon'ble High Court and the Hon'ble Supreme Court of India and copies of the relevant pages of concerned register's ( 55 pages in total) are hereby forwarded for onward transmission to the applicant after receipt of appropriate charges as envisaged under RTI Act, 2005.

4(C). Details of compliance of the said order including remand cases by Hon'ble Supreme Court of India and Hon'ble High Court, are available in the register. Copies of

relevant pages of the register are enclosed.

The applicant may be informed accordingly.

Technical Officer Single Member Branch

Date: 28/03/2017

To,
The Assistant Registrar/
CPIO, New Delhi.

Enclose: As above (total 55 page).

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# मि.सं. 12 25 (सीस्टैट/सी.पी.आई.ओ./न.दि./वि.प.पा./20 1) सीमाशुल्क, उत्पादशुल्क एवं सेवाकर अपीलीय अधिकरण पश्चिम खण्ड सं.-2 रा.कृ. पुरम, नई दिल्ली-110066

आई.डी. नं.- 12-25/2017

विषय:- सूचना का अधिकार अधिनियम, 2005 के तहत मांगी गयी सूचना के संदर्भ में। महोदय/महोदया,

अधिनियम, 2005 के तहत श्री/श्रीमती/क्. कार वक के दि. 14/3/12 के सूचना के अधिकार आवेदन संख्या (प्रतिसंलग्न) द्वारा मांगी गयी सूचना/लेखा का संबंध आपके अनुभास से संबंधित है।

लोक सूचना अधिकारी की हैसियत से सूचना के अधिकार अधिनिय, 2005 के खण्ड 5(5) के साथ पढ़े जाने वाला खण्ड 5(4) के तहत आपको सटीक एवं पैरान्सार सूचना/रिकार्ड/निरीक्षण दिनांक \_ > 0 / 3 / 17 तक या उससे पहले समयाविध के भीतर प्रदान करने तथा अधौहस्ताक्षरी को सूचित करने के अनुरोध के साथ अग्रेषित की जा रही है। अन्यथा, सूचना देने में देरी एवं दण्ड के लिए सूचना के अधिकार अधिनियम, 2005 के खण्ड 20 के तहत आप स्वयं जिम्मेदार होंगे। आपसे प्नः अन्रोध है कि आप दिनांक 23.05.2013 को परिचालित दि. 12.02.2013 के ओ.एम सं. 12/31/2013-आई.आर. का पालन करें।

सूचना:- बाहरी बेंचों से संबंधित सूचनाएं रिकार्ड की जानकारी हेत् सूचना के अधिकार के आवेदन बाहरी बेंचों के नामित केन्द्रीय लोक सूचना अधिकारियों से अलग से ली जाएं।

संलग्नकः- उपर्युक्त

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3. 40 30 (4 net (20046 1) 1512-of on on Mains

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TGN. (DISPATCH SECTION)

-21) No. 19-25 2017

# Application under Section 6 of the Right to Information Act, 2005

Ref. No. :RTI/P-195/10367/17

Dated: 14-3-2017

Shri V.P.Pandey CPIO & Asst. Registrar Customs Excise & Service Tax Appellate Tribunal, West Block 2, R.K.Puram, New Delhi - 110066

951/ck/1901

Justo Molt A Service Tax (1)

1 5 MAR 2017

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required  PRESENTING  PRESENTATION  PRESENT	<ul> <li>(A) Please provide copies of the correspondences with enclosures, orders, directions, judgments, degrees, and notices received from the Hon'ble High Courts and the Hon'ble Supreme Court of India from 1-1-2017 till the date of the providing the information.</li> <li>(B) Please provide copies of the registers, records, computer data diarising the communications, notices, directions, judgments and degrees received from the Hon'ble High Courts and the Hon'ble Supreme Court of India from 1-1-2017 till the date of providing the information.</li> </ul>
	.E., E.,	(C) Please provide details about compliance of the said orders including remand cases by Hon'ble Supreme Court and High Courts.  Note:-Please provide pointwise information/ response for each of above points.
5	I state that the information sought is covered under RTI Act and does not fall	

5. I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.

6. A Postal Order No. 38F 170550 for Rs. 10 towards payment of fee is enclosed herewith. You are requested to filling the name in which the Postal Order is payable.

7. As per Section 7 of the RTI Act, 2005 information is to be provided within 30 days of the Application.

Signature of Applicant Telephone No.: 9810077977 011-24651101, 24690707 Fax No. 011-24635243

Place: New Delhi Encl.: as above

Hira/--PSM